

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. CA 211/2013 in TCP 50/2013

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Mr Hanif Gulamali Somji & Ors.**  
**V/s**  
**KharadiAgro Trading Pvt Ltd.**

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

Counsel, Ankit Lohia a/w Kunal Parekh and Nirali Atha appeared for the Applicant, Counsel, Shyam Kapadiya a/w Alhan Kayser appeared for the Respondent and Mr. Bala Nadar, Respondent in person present.

List this matter on **01.05.2024 at 12:30 PM.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**